

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M.M AGRO VENTURES
PVT LTD**

1.	NAME OF CORPORATE DEBTOR	M.M Agro Ventures Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	09/02/2012
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies, West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U63022BR2012PTC018144
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	House no -6B/26, Tilak Marg, North S.K Puri Patna Bihar India 800013
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	05.05.2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	05.05.2022
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sonu Jain, Poddar Court, Gate No.2, 18, Rabindra Sarani, 3rd Floor, Suit No. 327,Kolkata-700001, casonujain@gmail.com 9830285088 IBBI/IPA/-001/IP/P00575/2017- 18/11016
9.	LAST DATE FOR SUBMISSION OF CLAIMS	03.06.2022

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the M.M Agro Ventures Private Limited on 05.05.2022

The stakeholders of M.M Agro Ventures Private Limited are hereby called upon to submit a proof of their claims, on or before ,03.06.2022 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

M. M. AGRO VENTURES PRIVATE LIMITED

S Jain

Name and Signature of the Liquidator: Sonu Jain

LIQUIDATOR

Date and Place: 12.05.2022, Kolkata